

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

(IB) 440(ND) 2017

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
31.01.2018**

**NAME OF THE COMPANY: Tripat Kaur Vs. Caliber Associates Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 7 of IBC, 2016**

**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**

For the Petitioner (s): Mr. R.K. Gupta, Advocate  
Ms. Swaralipi Deb Ray. Advocate

For the Respondent (s): Ms. Manisha Chaudhary & Mr. Mansumyer Singh,  
Advocates

**ORDER**

Reserved for orders.

*S-d 11*

**(Deepa Krishan)  
Member (T)**

*- S-d 11*

**(Ina Malhotra)  
Member (J)**